

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 284 OF 2015 & IA NO. 68 OF 2016 AND
APPEAL NO. 288 OF 2015 & IA NO. 69 OF 2016

Dated: 2nd August , 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 284 OF 2015 & IA NO. 68 OF 2016

In the matter of:

Indraprashta Power Generation Co. Ltd. Appellant(s)
Versus	
Delhi Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 288 OF 2015 & IA NO. 69 OF 2016

In the matter of:

Pragati Power Corporation Ltd. Appellant(s)
Versus	
Delhi Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s)	:	Ms. Swapna Seshadri Ms. Parichita Chowdhury
Counsel for the Respondent(s)	:	Mr. Nikhil Nayyar Mr. Dhananjay Baijal for R-1 Mr. Amit Kapur Mr. Rahul Kinra Mr. Ashutosh K. Srivastav for BRPL, BYPL & TPDDL

ORDER

As these matters were not reached, post these matters for hearing on **05.10.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
pr/vt

(Justice N. K. Patil)
Judicial Member